## GOVERNMENT OF INDIA MINISTRY OF TOURISM

### LOK SABHA UNSTARRED QUESTION NO.†3197 ANSWERED ON 15.03.2021

#### **LEASE PROPOSALS**

#### †3197. SHRI UDAY PRATAP SINGH:

Will the Minister of TOURISM be pleased to state:

- (a) the district-wise details of lease proposals issued/ allotted or likely to be issued to private investors for land and hotel projects to develop tourism projects in Madhya Pradesh;
- (b) whether the cases regarding illegal occupation of tourist place land by land mafias and local bigwigs have been reported to the Government;
- (c) if so, the details thereof;
- (d) the scheme of the Government to remove such illegal occupants from tourism places and to take strict legal action against them; and
- (e) if not, the reasons therefor?

#### **ANSWER**

# MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SHRI PRAHLAD SINGH PATEL)

(a) to (e): The Ministry of Tourism does not maintain details of lease proposals issued / allotted or likely to be issued to private investors or complaints regarding the same.

\*\*\*\*\*